

State Government. The proposals for development of technical education received from the States are considered by the All India Council for Technical Education on the basis of the recommendations of the Expert Committees constituted for the purpose. The proposals received from the Government of Orissa for introduction of additional courses in certain areas of engineering and technology have been recommended for approval by the All India Council for Technical Education.

Technical Education Facilities in Rural Areas

7657. SHRI BALASAHEB VIKHE PATIL: Will the PRIME MINISTER be pleased to state:

(a) whether Government have any scheme to expand technical educational opportunities and to provide job-oriented courses for upliftment of rural areas in the country;

(b) if so, the details thereof and the time by which the scheme is to be implemented; and

(c) provision made in this regard in Eighth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c). There is a scheme of Community Polytechnic under which identified polytechnics are selected as focal points to provide need based training and to promote transfer of technology to rural areas. The scheme provides for establishment of extension centres in the far-flung rural areas to offer skill training to the rural people right at their door steps, in addition to giving formal training in the campuses of the polytechnics. The main emphasis of training is

on providing gainful employment and self-employment. The training given is competency-based and pays focus on actual needs of the rural areas and the availability of employment opportunities. The Plan allocation for the scheme for the first year of the 8th Plan i.e. 1990-91 is Rs.200.00 lakhs and the Non-Plan allocation is Rs.165.00 lakhs.

Development of ASLV-3

7658. SHRI RAMESHWAR PRASAD: Will the PRIME MINISTER be pleased to state:

(a) the cost incurred for the development of Augmented Satellite Launch Vehicle-3;

(b) whether it is fully indigenous;

(c) if not, the details of country-wise particulars of technical and other assistance; and

(d) the details of its launching schedule?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) The sanctioned cost of development of the third and fourth developmental flights of Augmented Satellite Launch Vehicle (ASLV-D3 and ASLV-D4) is Rs. 17.98 crores.

(b) ASLV is fully indigenous. No foreign assistance is involved. However, a few of the electronic components/materials which are not produced in the country are imported.

(c) Does not arise as ASLV is totally indigenous.

(d) The launch of the third developmental flight of ASLV-3(D3) is scheduled for first half on 1991.